

*Detailed Demands for Grants for Expenditure of Central Government on Indian Post and Telegraph Department for 1983-84*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1983-84. [Placed in Library. See No. LT-6461/83].

*Notifications under Customs Act, 1962*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English Versions) under section 159 of the Customs Act, 1962 :-

- (i) G.S.R. 334(E) published in Gazette of India dated the 15th April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 117-Customs dated the 9th July, 1978 so as to enlarge list of materials allowed to be imported into India free from duty against Advance Licence for export production.
- (ii) G.S.R. 335 (E) published in Gazette of India dated the 15th April, 1983 together with an explanatory memorandum regarding exemption to certain raw materials when imported into India under Import Replenishment Licences from the whole of the duty of customs.
- (iii) G.S.R. 336 (E) published in Gazette of India dated the 15th April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 64/83-Customs dated the 1st March, 1983 so as to exempt raw materials covered by Notification No. 104/83-

Customs dated the 15th April, 1983 when imported into India under Import Replenishment Licences from the auxiliary duty of customs.

- (iv) G.S.R. 339 (E) published in Gazette of India dated the 16th April, 1983 together with an explanatory memorandum regarding exemption to sulphur obtained from petroleum sources from the additional duty of customs.
  - (v) G.S.R. 340 (E) published in Gazette of India dated the 16th April, 1983 together with an explanatory memorandum rescinding the Notification No. 187-Customs dated the 30th July 1982 resulting in the abolition of tariff values on certain specified varieties of dry fruits when imported into India.
  - (vi) G.S.R. 341 (E) published in Gazette of India dated the 16th April, 1983 together with an explanatory memorandum making certain amendments to Notification No. 31 Customs dated the 1st March, 1983 so as to fix basic customs duty on almonds.
  - (vii) G.S.R. 343 (E) published in Gazette of India dated the 20th April, 1983 together with an explanatory memorandum regarding revised rates of exchange for conversion of Pound Sterling into Indian currency or *Vice Versa* in supersession of Notification No. 92-Customs dated the 1st April, 1983. [Placed in Library. See No. LT-6462/83].
- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1981-82 Union Government (Posts and Telegraphs) under Article a 151 (1) of the Constitution. [Placed in Library. See No. LT-6463/83].
- (3) A copy of Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1981-82 (Hindi and English versions). [Placed in Library. See No. 6464/83].